

(b) if so, whether the required foreign exchange has been sanctioned?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Yes. State Government's request for the release of foreign exchange worth Rs 7.8 lakhs for spare parts was received towards the end of July, 1959

(b) It is at present under the consideration of the Government of India

Private Transport Operators in Delhi

*940. Shri P. C. Borooah. Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the Delhi Transport Committee have approached the Delhi Administration for the cancellation of permits of private transport operators running services on parallel routes of D T U. and

(b) if so, the action taken by the Delhi Administration in the matter?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur). (a) No Sir

(b) Does not arise

Milestones on National Highways

*941. { Shri Tangamani,
Shri K. S. Ramaswamy,
Shri S. R. Arumugham:
Shri Ganapathy.
Shri R S Arumugham:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No 412 on the 7th August, 1959 and state

(a) whether Government have received any protest from the Public and the State Governments against Hindi numerals being written on the milestones on National Highways,

(b) if so, whether Government are re-considering the present policy of inscribing the milestones in the different language numerals; and

(c) whether international form of numerals is proposed to be used?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No Sir.

(b) Does not arise

(c) These are already being used. The specification is that the international form of Indian numerals should be used on all milestones on National Highways, and not Hindi or local numerals

बाढ़ नियंत्रण योजनायें

*९४२. श्री सरजू पांडे क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि

(क) क्या केन्द्रीय बाढ़ नियंत्रण बोर्ड ने यह निर्णय किया है कि बाढ़ नियंत्रण कार्यों में लगाई गई धन राशि को उन लोगों से कर के रूप में वसूल किया जायेगा जिनको उनसे लाभ पहुंचा है, और

(ख) यदि हा, तो विचाराधीन योजना का व्यौरा क्या है?

सिंचाई तथा विद्युत् उपमंत्री (श्री हाजी) (क) तथा (ख) केन्द्रीय बाढ़ नियंत्रण बोर्ड की जुड़ी बैठक में जो २२ अगस्त १९५७ को हुई थी, बाढ़ नियंत्रण कार्यों में लाभ उठाने वाले लोगों पर उपकर (मेस) लगाने के प्रश्न पर विचार किया गया था और बड ने बाढ़ उपकर लगाने के सुझाव का मञ्जूर कर दिया था। बोर्ड की सिफारिश आवश्यक कार्यवाही के लिये राज्य सरकारों को भेज दी गई थी। इस सम्बन्ध में आवश्यक कानून बनाना राज्य सरकारों पर निर्भर है।

Power from Pariyar and Pamba

*943 { Shri S. R. Arumugham:
Shri Ganapathy:

Will the Minister of Irrigation and Power be pleased to state.

(a) whether the Central Water and Power Commission have collected the data regarding the availability of Power on Pariyar and Pamba;

(b) if so, the quantity of power expected from these schemes; and

(c) how it will be distributed between Madras and Kerala States?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir

(b) and (c). Do not arise

Barauni Thermal Power Plant

*944. Shri Shree Narayan Das: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Central Government have given clearance orders for Barauni Thermal Power Station equipment being placed with the agents in India of a Yugoslav concern,

(b) whether the Central Government, while doing so, have laid down any conditions as to the contract to be signed between the Bihar State Government and the said concern,

(c) if so, the nature of such conditions;

(d) whether any programme as to the functioning of such plants has been laid down, and

(e) if so, the details thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir

(b) to (e) A statement giving the requisite information is laid on the Table of the House [See Appendix III, annexure No 55]

Hotel Cecil

*945 Shri Keshava: Will the Minister of Transport and Communications be pleased to state

(a) whether Government is aware that Hotel Cecil in Delhi is going to be closed down;

(b) whether it is a fact that closing down of this Hotel would further aggravate the problem of acute shortage of hotel accommodation in Delhi for foreign tourists;

(c) whether Government is aware that the type of accommodation and environments that are available in this hotel have always been and would in

future also be attractive to foreign tourists; and

(d) whether this hotel has ever been a losing concern?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) The shortage will be only for a short period.

(c) On the contrary, tourists prefer to stay in hotels in New Delhi as they are more centrally located

(d) No, according to the information available in the Ministry of Transport and Communications

Missing of an Insured Parcel

*946. Shri S. M. Banerjee: Will the Minister of Transport and Communications be pleased to state

(a) whether it is a fact that an insured cover containing currency notes worth Rs 25,000 was found missing from the General Post Office at Amritsar in August, 1959, and

(b) if so, what action has been taken in the matter?

The Minister of Transport and Communications and Food and Agriculture (Shri S. K. Patil): (a) Yes

(b) The matter was immediately reported to the Police and a joint enquiry by Superintendents of Post Offices Amritsar and Jullundur Divisions and Superintendent of R M S Division was ordered

Reclamation of Sunderbans Areas

*947 { Shri S. C. Sumanta:
Shri Subodh Hansda:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 906 on the 4th March, 1959 and state:

(a) whether it is a fact that Netherland Government's Engineering expert, Dr. P. Hansen, has submitted a report on the feasibility of the